

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

Company Appeal (AT) No. 330 of 2019

IN THE MATTER OF:

Ram Avtar Yadav & Anr.

...Appellants

Versus

H.S. Realty Pvt. Ltd. & Ors.

...Respondents

Present:

For Appellant : Mr. Rakesh Kumar and Mr. Rohit Bolra, Advocates

For Respondent : None

O R D E R

14.02.2020 Due to paucity of time, the Appeal could not be taken up.

Post the Appeal 'For Orders' on **18th March, 2020**.

[Justice A.I.S. Cheema]
Member (Judicial)

[Justice Venugopal M.]
Member (Judicial)

[Kanthi Narahari]
Member (Technical)

pks/gc